

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2845/2004

New Delhi, this the 19th day of July, 2005

Hon'ble Mr. Justice M.A. Khan, Vice-Chairman (J)
Hon'ble Mr. S.K. Malhotra, Member (A)

Shri Manjunath R. Chavan,
I.F.S. (Probationer)
Major,
C/o Shri Rajesh Mahale
Advocate,
009, Supreme Enclave,
Mayur Vihar, Phase-I
Delhi – 110 091.

.....Applicant

(None for the applicant)

Versus

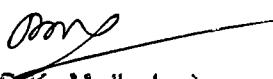
1. The Secretary,
Ministry of Environment and Forests,
Government of India
Paryavaran Bhavan,
C.G.O. Complex, Lodhi Road,
New Delhi – 110 003.
2. The Under Secretary,
Ministry of Environment and Forests,
Government of India
Paryavaran Bhavan,
C.G.O. Complex, Lodhi Road,
New Delhi – 110 003.

(By Advocate Shri Syed Reham, proxy for Shri Nasir Ahmed)

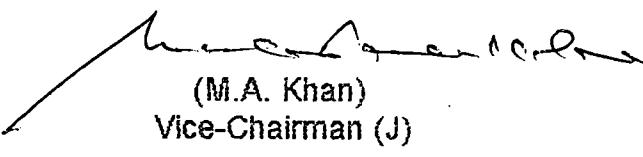
O R D E R (ORAL)

By Mr. Justice M.A. Khan, Vice-Chairman (J):-

Nobody was present on behalf of the applicant on the previous date of hearing. Even today we have waited till 3.45 PM for hearing the case by giving pass overs, but still nobody appeared on behalf of the applicant. It seems that the applicant is no more interested in pursuing the case. Accordingly, OA is dismissed in default.


(S.K. Malhotra)
Member (A)

/gkk/


(M.A. Khan)
Vice-Chairman (J)